

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2306  
TO BE ANSWERED ON 11<sup>TH</sup> MARCH, 2016**

**KHESARI DAL**

**2306. SHRIMATI RANJANBEN BHATT:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has banned Khesari dal as it affects the nervous system and instances of paralysis reported from its consumption;
- (b) if so, whether the said pulse is being re-supplied once again; and
- (c) if so, the reasons therefor and the corrective measures taken by the Government in this regard?

**ANSWER**

**THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): As per regulation 2.2.1 of the Food Safety and Standards (Prohibition and Restriction on sales) Regulations, 2011, there is ban on sale or storage of Khesari dal and its products. Three low Oxalyl-diamino-propionic acid (ODAP) content namely Ratan (Bio L 212), Mahateora and Prateek (LS 157-14) have been developed by the Indian Council of Agricultural Research (ICAR). The Indian Council of Medical Research (ICMR) has also recommended these varieties in view of their low toxicity.

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